

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
CORPORATE MERCHANT BANKERS LIMITED**

Registered Office: 1/27, 1st Floor, Lalita Park, Laxmi Nagar, New Delhi-110092

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("**Manager to the Offer**") on behalf of the Acquirers, Cosmos Industries Limited alongwith Persons Acting in Concert (PACs) Mr. Deepak Yadav and Mrs. Bhawana Yadav (hereinafter collectively referred to as Persons Acting in concert/PACs) in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto. This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on July 16, 2008 and the Corrigendum to the Public Announcement published on September 25, 2008 and Letter of Offer dated September 24, 2008.

1. Name of the Target Company : CORPORATE MERCHANT BANKERS LIMITED
2. Name of Acquirer & PACs : COSMOS INDUSTRIES LIMITED (ACQUIRER) AND DEEPAK YADAV, BHAVNA YADAV (PACs)
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY, OCTOBER 01, 2008
 - b) Date of Closure of the Offer : MONDAY, OCTOBER 20, 2008
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 10.50		Rs. 10.50	
2.	Shareholding of Acquirer and PACs before MOU/PA/ Preferential allotment	No. of Shares 485500	% 14.71	No. of Shares 485500	% 14.71
3.	Shares acquired by Acquirer by way of Share Purchase Agreement.	No. of Shares 1970780	% 59.71	No. of Shares 1970780	% 59.71
4.	Shares acquired in the Open Offer.	No. of Shares 660000	% 20.00	No. of Shares 58300	% 1.77
5.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs 6930000.00		Rs 612150.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer Shareholding of Acquirer and PACs (2+3+4+6)	No. of Shares 3116280	% 94.43	No. of Shares 2514580	% 76.20
8.	Pre and Post Offer Shareholding of Public	Pre Offer 841020 (25.49%)	Post Offer 183720 (5.57%)	Pre Offer 841020 (25.49%)	Post Offer 785420 (23.80%)

7. Status of the Escrow Account, whether released or not : Released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>. The Director of Cosmos Industries Limited (Acquirer) having its registered office at 202, Thapar Arcade, 47, Kallu Sarai, Hauz Khas, New Delhi-110016 alongwith Persons Acting in Concert (PACs) Mr. Deepak Yadav and Mrs. Bhawana Yadav accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer & PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

**Issued by Manager to the Offer on
behalf of Acquirer & PACs**



Chartered Capital And Investment Limited
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